

emergency exercises regularly. Government of India has enacted Disaster Management Act for prevention and mitigation of all disasters including Nuclear and Radiological Emergencies.

Private sector in nuclear power generation

330. SHRI B.K. HARIPRASAD : Will the PRIME MINISTER be pleased to state:

- (a) whether there has been any recent request/agreement with the private sector to enable them to participate in nuclear power generation as a major partner;
- (b) the extent to which the private sector is participating in the supply of equipment and services for nuclear power generation in the country; and
- (c) if so, the details thereof and the reaction of Government thereto?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH) : (a) Federation of Indian Chambers of Commerce and Industry (FICCI) in its Working Group Report on Civil Nuclear Energy (2009), *inter-alia*, suggested certain amendments to the Atomic Energy Act, 1962 to enable private sector participation in nuclear power generation as a majority partner.

(b) The participation of the Indian private sector in the supply of equipments and services for nuclear power generation in the country has increased considerably over time in both scale and the capacities to build/manufacture systems, equipments, components and structures to print or design specifications. The private sector provides core reactor components, services in core areas that includes construction, fabrication and erection of equipments, piping, electrical, instrumentation, and consultancy, auxiliary and logistical services.

(c) For the present, participation of Indian private sector in nuclear power generation projects will continue to be as per the existing provisions of the Atomic Energy Act, 1962. Private sector can participate in setting up of nuclear power plants as a junior equity partner.

Uranium reserves in Maharashtra

331. SHRI B.K. HARIPRASAD :

SHRI D.P. TRIPATHI:

Will the PRIME MINISTER be pleased to state:

- (a) whether India is self-reliant in nuclear fuel/uranium resources;

(b) if so, the details thereof along with the details of uranium reserves found in the country during the last three years and the current year, location-wise and State-wise; and

(c) the achievement being made to explore new uranium mines in the country?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH) : (a) No, Sir. 21 nuclear power reactors are under operation in the country with an installed generating capacity of 5780 MWe. Eight (8) reactors with a total installed capacity of 2400 MW are fuelled by indigenous fuel. However, thirteen (13) reactors with a total installed capacity of 3380 MW (except one reactor of 100 MW under extended shutdown for techno-economic assessment) are under International Atomic Energy Agency (IAEA) safeguards and are eligible for imported fuel.

(b) and (c) Atomic Minerals Directorate for Exploration and Research (AMD), a constituent Unit under Department of Atomic Energy (DAE) have carried out survey and exploration resulting in establishing 2,25,936t in situ U308 (1,91,594t U) reserves as of June, 2015.

Location-wise and State-wise details of in-situ uranium resources established by AMD during the last three financial years and current financial year are as given under:

Area	2012-13 (tonne)	2013-14 (tonne)	2014-15 (tonne)	2015-16 (As on June, 2015) (tonne)
1	2	3	4	5
Rajasthan				
Rohil	518	1,149	770	-
Meghalaya				
Lostoin	-	98	-	-
Wahkut	619	194	321	1,545
Umthongkut	100	-	110	-
Andhra Pradesh				
Tummalapalli-	9,155	9,50'1	9,156	5,251
Rachakuntapalle	-	-	-	-

1	2	3	4	5
Telangana				
Chitrial	324	-	-	-
Jharkhand				
Singridungri-Banadungri	3,133	1,331*	3,132	-
Jaduguda	-	1,338*	-	-
Bhatin	-	550	-	-
Narwapahar extension (deeper block)	1,303	506	687	-
Bangurdih	135	-	-	-
TOTAL	15,287	14,667	14,176	6,796

*Recasting of reserves.

Reprocessing of used nuclear fuel

332. SHRI A. W. RABI BERNARD : Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Japan has changed its policy to allow reprocessing of spent nuclear fuel from Japan made reactors, if so, the details thereof; and

(b) whether the move is a significant development that could have positive bearing on proposed Indo-Japan civil nuclear deal and if so, the details thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH) : (a) and (b) The Government has seen press reports in this regard. Negotiations on finalizing the text of a Civil Nuclear Cooperation Agreement with Japan, including on the issue of reprocessing of spent fuel, are ongoing.

Mining of Monazite

333. SHRI PALVAI GOVARDHAN REDDY : Will the PRIME MINISTER be pleased to state:

(a) whether Government is only allowed to mine Monazite as per the "Prescribed Substances List";

(b) whether for allowing mining of rare earth minerals to private players, they